(b) if so, the steps taken in this regard during the last two years;

(c) whether the Union Government are extending support for this purpose;

(d) if so, the details thereof; and

(e) the amount released to Madhya Pradesh during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL): (a) Yes, Sir.

(b) to (d) Government of India is implementing following Central Sector Schemes on fruits and vegetables in the States including Madhya Pradesh and is providing financial assistance to the States:—

(1) Development of Tropical, Temperate and Arid Zone Fruits:

Under this scheme assistance is being provided for establishment of nurseries and tissue-culture units for distribution of quality planting material, area expansion, rejuvenation of senile orchards, training of farmers and taking up publicity measures.

(2) Production and Supply of Vegetable Seeds:

Assistance is being provided for distribution vegetable seed minikits.

(3) Promoting cultivation of Root & Tuber Crops:

Assistance is being provided for distribution of minikits, laying out demonstration plots and setting up of True Potato Seed (TPS) Centres.

(4) Mushroom Production:

Assistance is being provided for setting up of pasteurised compost and spawn production units and training to the farmers.

(5) Use of Plastics in Agriculture:

Assistance is provided for drip system of irrigation, mulching and green house etc.

(e) The amount released during the last two years to Madhya Pradesh under various Central Sector Schemes is as under:

Year	Release (Rs. in lakhs)
1996-97	61.17
1997-98	297.66

Construction of Dam

2243. SHRI BALIRAM KASHYAP: Will the PRIME MINISTER be pleased to state:

(a) whether the State Government of Orissa has created water crisis in Bustar division of Madhya Pradesh by constructing a dam across the river Indrawate near Jhaliaguda;

(b) if so, the details thereof;

(c) whether any instructions has been issued by the Union Government to the State Government of Orissa in this regard; and

(d) if so, the details thereof and the reaction of the Government of Orissa in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL): (a) to (d) No such matter has been reported by both the State Governments to the Union Government.

Krishi Vigyan Kendra

2244. SHRI RAGHUVANSH PRASAD SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the foundation stones of the Krishi Vigyan Kendras at Sariya in Muzzafarpur district and in Vaishali were laid in the year 1997;

(b) if so, the reasons for not starting their operations so far, and

(c) the time by which both Vigyan Kendras would start functioning?